

(c) if so, the reaction of the Government of Pakistan thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (c) Government are aware of anti-Indian activities undertaken at the Gurudwaras during the visit of Indian Sikh pilgrims to Pakistan. These activities which are carried out by anti-Indian elements with the connivance of the Pakistani authorities violate the 1974 India-Pakistan Protocol on Visits to Religious Shrines. They also constitute intimidation and harassment of our pilgrims. Government have repeatedly lodged strong protests with Pakistan against these actions and have urged Pakistan to fulfill its commitments under the provisions of the Protocol. Government have also sought from Pakistan that all necessary steps be taken to ensure the security and safety of our pilgrims.

[English]

#### Irrigated Land in Karnataka

3137. SHRI K.H. MUNIYAPPA : Will the PRIME MINISTER be pleased to state:

(a) the total irrigated land in the country at present;

(b) whether percentage of irrigated land in Karnataka is far below than that of national level;

(c) if so, whether the Union Government have any specific plan to increase the percentage of irrigated land in the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) As per Land Use Statistics brought out by the Ministry of Agriculture for the year 1994-95 (latest), the percentage of Net Irrigated Area (NIA) in the country with respect to Net Sown Area (NSA) is about 37%. The said percentage for the State of Karnataka is about 22.3%.

(c) and (d) No specific schemes for bringing more unirrigated area under irrigation is under formulation by the Union Government, as irrigation is a state subject. However, with view to increase irrigated land through expeditious completion of selected ongoing Major & Medium Irrigation and Multipurpose Projects, the Union Government has launched "Accelerated Irrigation Benefits Programme" (AIBP) since 1996-97. Under the Programme, Central Loan Assistance (CLA) to the States is being provided on matching basis for projects costing Rs. 500 crores or more and are beyond the resource capability of

the States and for completion of other projects which are in the advanced stage of construction and could yield irrigation benefits in next four agricultural seasons. During 1996-97 and 1997-98, CLA amounting to Rs. 61.25 crores and Rs. 90.50 crores respectively were released to the State of Karnataka under AIBP as per details given below:

(In Rs. crores)

S. No.	Name of Project	Amount of CLA released		Total
		1996-97	1997-98	
1.	Upper Krishan St. I	57.00	50.00	107.00
2.	Malaprabha	1.50	12.00	13.50
3.	Hirehalla	2.75	6.00	8.75
4.	Ghataprabha	—	15.00	15.00
5.	Karanja	—	7.50	7.50
Total		61.25	90.50	151.75

#### Pending Projects of Rajasthan

3138. ER. SHANKAR PANNU : Will the PRIME MINISTER be pleased to state:

(a) whether several project relating to the State of Rajasthan are pending with the Union Government;

(b) if so, since when these projects are pending; and

(c) the time by which a final decision is likely to be taken on these projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING & PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) No project pertaining to the State of Rajasthan is pending at present in the Planning Commission for approval.

#### Non-Proliferation Treaty

3139. SHRI R. SAMBASIVA RAO :  
PROF. P.J. KURIEN :  
DR. Y.S. RAJA SEKARA REDDY :

Will the PRIME MINISTER be pleased to state: